

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

D.A. No. 1583/96

Date of decision 27.9.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri Sukhdev Singh
s/o Shri Kotwal Singh
Survey of India, Map Publication,
Hathibarkala, Dehradun r/o village
and P.O. Nehrugram, Distt. Dehradun.

... Applicant

(Present in person)

Vs.

1. The Govt. of India, Deptt. of Science and Technology, through the Secretary, GOI Deptt. of Science & Technology, New Delhi.
2. The Director of Survey of India, Map Publication, Hathibarkala, Dehradun.

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Heard.

The grievance of the applicant in this case is that he has not been given due seniority by the respondents and also that inspite of his representation dated 11.10.1995, no reply has been given. We have seen the representation in the D.A.

In the above circumstances, this O.A. is disposed of with a direction to the respondents to consider the representation of the applicant dated 11.10.1995 by a detailed, reasoned and speaking order with copy to him, within a period of three months from the date of receipt of a copy of this order. The respondents may also treat this OA as a part of the representation made by the applicant.

O.A. is disposed of as above. No costs.

sk

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)